

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

28. IA 5060/2023 IA 3774/2022 IA 1041/2023 IA 1893/2023
In C.P. (IB)/4563(MB)2019

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 26.04.2024

NAME OF THE PARTIES: - IA 5060/2023 Sai Enterprises
V/s
Jaatvedas Construction Co. Pvt Ltd
IA 2432/2023 Godrej Projects
Development Limited
V/s
Kailash Shah RP
IA 3774/2022 Sitansh Magia
V/s
Narendra Patel
IA 1041/2023 MITC Rolling
Mills Private Limited
V/s
Kailash T Shah
IA 1893/2023 Kailash T Shah
V/s
Mr. Shantilal Karamshi Patel
IN THE MATTER OF
Ultratech Cement Ltd
V/s
Jaatvedas Construction Co Pvt Ltd

Section: 60(5) Rule 11 of NCLT, 2016 U/s 9 of (IBC)

ORDER

Adv. M. A. Adenwala appeared for the Applicant in IA.No.5060/2023.

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Adv. Shaila Taware appeared for the Respondent No.1 in IA.No.1893/2023 through VC. Due to paucity of time the matter could not be taken up. List this matter on **19.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)